

**GOVERNMENT OF INDIA  
DISINVESTMENT  
LOK SABHA**

UNSTARRED QUESTION NO:2246  
ANSWERED ON:17.12.2003  
DISINVESTMENT OF PSUs  
RAVI PRAKASH VERMA;REENA CHOUDHARY

**Will the Minister of DISINVESTMENT be pleased to state:**

(a) whether the Government has taken any action to disinvest public sector undertakings in Uttar Pradesh, North-Eastern States and other parts of the country; and

(b) if so, the details in this regard, State-wise?

**Answer**

MINISTER OF COMMUNICATIONS AND INFORMATION TECHNOLOGY AND MINISTER OF DISINVESTMENT (SHR SHOURIE)

(a)&(b) Disinvestment of India Tourism Development Corporation's equity in Hotel Donyi Polo Ashok, Itanagar, Arunachal Pradesh and in Hotel Brahmaputra Ashok, Guwahati, Assam are at preliminary stages. A statement of PSUs being pursued for disinvestment by this Ministry alongwith the name of the State in which their Registered Office is situated is at Annexure I.

Annexure I

Annexure-I referred to in reply to part (a) & (b) of the Lok Sabha Unstarred Question No.2246 for 17-12-2003 regarding Disinvestment of PSUs by Shri Raviprakash Verma and Shrimathi Reena Choudhary

Name of the State in which Registered office is situated.

I. Strategic Sale is in progress

1. Sponge Iron India Ltd.                      Andhra Pradesh
2. Hotel Donyi Polo Ashok, Itanagar                      Arunachal Pradesh
3. Hotel Brahmaputra Ashok; Guwahati                      Assam
4. Hotel Ranchi Ashok, Ranchi                      Bihar
5. Hotel Anandpur Ashok, Anandpur Sahib (Incomplete project)                      Chandigarh
6. National Fertiliser Ltd.                      Delhi
- 7 National Building Construction Copn. Ltd.                      Delhi
8. Engineers India Ltd.                      Delhi
9. State Trading Corporation of India Ltd.                      Delhi
10. Hindustan Paper Corporation Ltd.                      Delhi
11. India Tourism Development Corporation (ITDC)                      Delhi

(i) Hotel Samrat; New Delhi (Lease-cum-management contract)

(ii) Hotel Jaipur Ashok

(iii) Hotel Patliputra Ashok

- (iv) Hotel Kalinga Ashok &
- (v) Hotel Jammu Ashok

- 12. Engineering Projects India Ltd. Jharkhand
- 13. MECON Ltd. Jharkhand
- 14. Tungabhadra Steel Products Ltd. Karnataka
- 15. Fertiliser and Chemicals Travancore Ltd. Kerala
- 16. NEPA Ltd. Madhya Pradesh
- 17. Hotel Lakeview Ashok; Bhopal Madhya Pradesh
- 18. Rashtriya Chemicals & Fertilisers Ltd. Maharashtra
- 19. Hindustan Organic Chemicals Ltd. Maharashtra
- 20. Hindustan Petroleum Corporation Ltd. Maharashtra  
(process suspended wef 16th Sept 03)

- 21. Mineral Exploration Corpn. Ltd. Maharashtra
- 22. Manganese Ore India Ltd. Maharashtra
- 23. Shipping Corporation of India Maharashtra
- 24. Hotel Corporation of India Ltd. (HCI) Maharashtra

(i) Centaur Hotel Airport, Delhi (including Chefair Delhi)

(ii) Chefair Mumbai

- 25. National Aluminium Company Ltd. (Not being pursued at present) Orissa
- 26. Hotel Neelchal Ashok; Puri Orissa
- 27. Hotel Pondicherry Ashok; Pondicherry Pondicherry
- 28. Instrumentation Ltd., Kota (Mother Unit) Rajasthan
- 29. Madras Fertilisers Ltd. Tamil Nadu
- 30. Hindustan Copper Ltd. West Bengal
- 31. Central Inland Water Transport Corporation Ltd. West Bengal
- 32. Balmer Lawrie & Co. Ltd. West Bengal
- 33. Braithwaite & Co. West Bengal
- 34. Burn Standard & Co. West Bengal
- 35. National Instruments Ltd. West Bengal
- 36. Bharat Ophthalmic Glass Ltd. West Bengal

## II. Through Offer for Sale

- 37. Dredging Corporation of India Ltd. Delhi
- 38. Bharat Petroleum Corporation Ltd ( process suspended wef 16th Sept 03) Maharashtra

## III. For residual shares of Government through Offer for Sale route

- 39. CMC Ltd. Andhra Pradesh
- 40. Indian Petrochemicals Corporation Ltd. (IPCL) Gujarat
- 41. Videsh Sanchar Nigam Ltd. (VSNL) Maharashtra
- 42. Bharat Aluminium Co. Ltd. (BALCO) Orissa
- 43. IBP Ltd. West Bengal

## IV. Transaction Completed pending approval from BIFR.

- 44. ICVL, Palakad. Kerala